

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1714
TO BE ANSWERED ON 15/03/2023

PROGRESS OF MGNREGA

1714 DR. AMAR PATNAIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the year-wise and State-wise details of the amount sanctioned against the number of man days under MGNREGA for last five years;
- (b) whether Government is aware that as per latest CMIE data, the Rural unemployment stands to over 7.5 per cent;
- (c) in the wake of rising unemployment, explain the reasons for the reduction in budgetary allocation for MGNREGS by 33 per cent from previous year Revised Estimates(RE); and
- (d) the details of other measures taken by the Ministry to alleviate rural distress post COVID, in the last year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. There is no State/UT wise allocation of funds under Mahatma Gandhi NREGS. State/UT-wise details of funds released under Mahatma Gandhi NREGS in the last five financial years from 2017-18 to 2021-22 is given at **Annexure**.

Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground. The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

During the financial year 2020-21, a total of 389.09 crore persondays had been generated and a total of 1.91 crore new job cards were issued under the Mahatma Gandhi NREGS. A total of 7.55 crore household had been provided employment and an amount of Rs. 1,11,170.86 crore was released in the FY 2020-21 under the Mahatma Gandhi NREGS.

During the financial year 2021-22, a total of 363.22 crore persondays had been generated and a total of 1.22 crore new job card were issued under the Mahatma Gandhi NREGS. A total of 7.25 crore household had been provided employment and an amount of Rs. 98,467.84 crore was released in the FY 2021-22 under the Mahatma Gandhi NREGS.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1714 to be answered on 15.03.2023.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last five financial years from 2017-18 to 2021-22 (Rs. in crore)						
SI. No.	State/UT	2017-18	2018-19*	2019-20*	2020-21*	2021-22*
1	Andaman and Nicobar	9.66	7.62	5.84	4.86	7.68
2	Andhra Pradesh	5127.63	6684.54	7311.48	10365.48	7225.62
3	Arunachal Pradesh	206.80	163.25	107.57	348.95	458.34
4	Assam	1123.67	1050.37	1476.24	2514.55	2276.64
5	Bihar	2468.88	2891.94	3283.88	6647.01	5460.43
6	Chhattisgarh	2898.85	3082.94	2792.41	4144.19	4051.22
7	Goa	0.56	0.49	2.17	0.91	0.24
8	Gujarat	825.05	1060.80	775.84	1513.75	1592.80
9	Haryana	301.41	356.25	345.27	776.67	660.04
10	Himachal Pradesh	586.84	778.74	615.37	963.69	989.11
11	Jammu And Kashmir	1254.18	620.36	825.62	1166.63	962.50
12	Jharkhand	1352.65	1538.06	1311.15	3489.84	3078.42
13	Karnataka	2956.32	3040.25	5546.20	5605.01	5910.89
14	Kerala	1854.06	2354.74	3541.12	4300.32	3478.12
15	Ladakh	0.00	0.00	0.00	22.49	59.04
16	Lakshadweep	0.27	0.16	0.24	0.00	0.00
17	Madhya Pradesh	3768.90	4681.41	4825.63	9225.40	8576.30
18	Maharashtra	1858.29	2014.64	1723.25	1638.78	2093.72
19	Manipur	157.79	269.60	610.75	737.57	333.09
20	Meghalaya	870.60	786.14	1026.64	1286.41	1122.76
21	Mizoram	200.81	392.37	526.74	576.81	611.27
22	Nagaland	1104.93	138.86	298.54	483.82	587.35
23	Odisha	2198.35	2218.21	2488.22	5409.50	5737.89
24	Puducherry	15.69	14.75	17.04	27.13	13.41
25	Punjab	572.82	598.55	776.89	1287.86	1172.41
26	Rajasthan	4728.28	5492.31	6891.74	9129.03	9928.90
27	Sikkim	105.71	97.43	83.66	101.46	111.96
28	Tamil Nadu	5831.66	4951.66	5447.80	8549.89	8962.76
29	Telangana	2539.20	2958.17	2246.78	4163.57	4119.73
30	Dadra and Nagar Haveli and Daman and Diu	0.00	4.84	0.00	0.00	0.00
31	Tripura	404.41	442.54	740.05	1199.93	996.19
32	Uttar Pradesh	3691.78	5464.65	6240.17	12257.35	8493.38
33	Uttarakhand	716.85	610.05	470.61	908.89	605.70
34	West Bengal	5927.03	7358.38	8458.21	10993.56	7591.48

(*As per NREGASoft)
